

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 222
(IB)-894(ND)2019
IA/4130/2020, IA/1448/2020, IA/1449/2020, IA/1610/2020

IN THE MATTER OF:

Ram Niwas & Sons ... Applicant/Petitioner

Versus

M/s. Palm Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 22.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

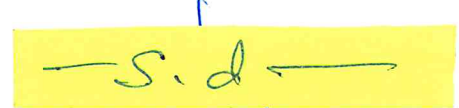
SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


Mr. Arvind Kumar, Adv for IRP

ORDER

List on 19th January, 2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)